

Name of the Corporate Debtor: Corporate Insolvency Resolution Process of Gupta Builders and Promoters Private Limited

Date of commencement of CIRP : 31.05.2022

List of creditors as on : 10.04.2023

List of secured financial creditors not belonging to any class of creditors
(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	LIC Housing Finance Limited		32,80,58,636	32,80,58,636	Secured	32,80,58,636	NO	3.08			-		
2	Edelweiss Asset Reconstruction Company		36,81,25,268	36,81,25,268	Secured	36,81,25,268	NO	3.46			-		
3	Bank of Baroda		38,45,07,853	38,45,07,853	Secured	38,45,07,853	NO	3.61			-		
4	HDFC BANK LIMITED		1,91,36,560	1,91,36,560	Secured	1,91,36,560	NO	0.18			-		
5	DCB Bank Limited		5,50,02,777	5,50,02,777	Secured	5,50,02,777	NO	0.52			-		
			1,15,48,31,094	1,15,48,31,094	-	1,15,48,31,094	-	11	-	-	-	-	-